

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 131 of 2019 &
IA No. 1551 of 2018**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

DNH Power Distribution Company Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki
Mr. Amal Nair

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-2

ORDER

Heard.

Judgment is reserved.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**